

Serial
No. of
OrderDate of
Order

Order with Signature

9 4-4-96

At the request of the rival
counsel, adjourned to 12.4.1996.

order
MEMBER (ADMINISTRATIVE)

10 12.4.96

Shri S. Mishra, on behalf of
Shri Ganeswar Rath seeks permission
to withdraw the Original Application.
He is permitted to withdraw the same.
The Original Application is dismissed
as withdrawn. Shri B.K. Bal, learned
Additional Standing Counsel is present,
for the respondents.

order
MEMBER (ADMINISTRATIVE)

Order No. 1
dt-10-xi-95 may
be seen.

objection
not filed.

For admission
& Interim Prayer

order
7/12

Bench

Contra filed on
9/12/95 - copy
served.

order
7/12

D

For admission
& Interim
Prayer.

order
18/12

Bench

Rejoinder has
been filed.

For admission
& Interim
Prayer.

order
16/12 Bench

Rejoinder has
been filed.